\*256. [Transferred to the 15th May, 1970]

TAMIL NADU GOVERNMENT'S APPLICA-TION FOR IMPORT OF SPECIAL STAIN-LESS STEEL

- \*257. SHRI S. KHAJA Α. Will the Minister of MOHIDEEN FOREIGN TRADE be pleased to state
- (a) whether the Government of Tamil Nadu have applied for foreign exchange or import licence to import special stainless steel,
- (b) if so, the amount of foreign exchange involved therein,
- (c) the date on which the application was received and the action taken in the matter, and
- (d) if no action has been taken so far, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRA (CHOWDHARY RAM SEWAK) TRADE (a) No application by the Tamil Nadu Government for import of Special Stainless Steel has been received by the Office of the Chief Controller of Imports & Exports.

(b) to (d) Do not arise

FLOW OF WATER TO PAKISTAN AFTER EXPIRY OF INDUS WATER TREATY

## \*258 SHRI M K MOHTA SHRI N. G. GORAY

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Government's attention has been drawn to the Press Report appearing in Sunday Standards,' dated 5th April, 1970 quoting the spokesman of the Government of Punjab disputing the statement made by the Minister of Irrigation and Power in Parliament regarding stoppage of flow of water to Pakistan from the three rivers of Punjab after the expiry of the Indus Water Treaty, and
- (b) if so, the recation of the Government in regard thereto?

THE MINISTER OF IRRIGATION AND POWER (DR K L RAO): (a) Yes, Sir, However, it has been ascertained that neither have the Punjab

Government issued any statement on the subject of reported continuance of the supply of Indus Waters to Pakistan even after the expiry of the Indus Waters Treaty on 1-4-1970 nor have they conthe factual accuracy of the tended statement made by me in the Rajya Sabha on 1-4-1970

(b) Does not arise

DESPATCH OF EXPLOSIVES MANUFACTUR-ED AT KIRKEE TO OTHER ORDNANCE **FACTORIES** 

\*259 SHRI MULKA **GOVINDA** REDDY Will the Minister of DE-FENCE be pleased to state.

- (a) whether it is a fact that explosives manufactured at the high explosives factory at Kirkee are being despatched to other ordnance factories,
- (b) whether it is also a fact that these are being rejected wholesale by the receiving ordance factories; and
  - (c) if so, the reasons therefor?

THE MINISTER OF STATE (DE-FENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L N MISHRA) (a) Yes, Sir.

- (b) No such instance has come to
  - (c) Does not arise.

LIBERAL PENSION SCHEME FOR EX-SERVICEMEN

\*260 SHRI M. D NARAYAN: Will the MINISTER OF DEFENCE be pleased to state:

- (a) whether the former Chief of Army Staff Gen Carriappa has recently urged the Government of India for liberal pension scheme for ex-servicemen in the country, and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF DEFENCE. STEEL AND HEAVY ENGINEER-ING (SARDAR SWARAN SINGH) (a) Yes, Sir. Gen. Cariappa recently suggested that consideration may be given to the question of increasing the pension of ex-Servicemen.

(b) A statement is laid on the Table of the House